THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Minerals and Metals Trading Corporation of India Ltd. (MMTC) has only one subsidiary viz. the Mica Trading Corporation of India Ltd. (MITCO). The profit/loss figures of MMTC and MITCO for the last three years are given below:--

(Figures in Rs. Crores)

Year	MMTC (Profit before tax)	MITCO (Loss)
1	2	3
1987-88	38.01	1.47
1988-89	69.07	1.74
1989-90 (P)	66.36	1.15

(P) = Provisional

(b) The metals in which MMTC trades are Steel, Pig Iron, Copper, Zinc, Nickel, Tin, Lead, Platinum, Antimony and Mercury, and the minerals in which MMTC trades are Iron Ore. concentrates, Chrome Ore, Manganese Ore, Coal, and Bauxite. In addition, MMTC also exports some value added minerals like Barytes, Graphite, Granite etc.

The major trading countries of MMTC are Japan, Soviet Union, German Democratic Republic, Czechoslovakia, Romania, Zimbabwe, Iraq, Saudi Arabia, United Arab Emirates, United States of America, Canada, United Kingdom, Federal Republic of Germany, Switzerland, France, Malaysia. Zambia, Togo, Senegal, Morocco, Netherlands, South Korea and Australia. MMTC trades with a wide range of trading organisations in these countries

- (c) Yes, Sir.
- (d) In case of imports, MMTC floats global tenders, in which producers and trading organisations, includ , private trading houses participate. Wherever the prices and

other terms of supply are competitive in such tenders, whether from private trading houses or otherwise. MMTC enters into transactions with them. In case of exports, if the overseas customer happens to be a private trading house MMTC enters into transactions with them to generate exports.

(e) MMTC has fixed an export target of Rs. 1221 crores for the year 1990-91.

Plan to Develop a Tourist Centre at Nanded (Maharashtra)

7448. SHRI VENKATESH KABDE: Will the Minister of TOURISM be pleased to state:

- (a) whether Government have received a plan from the Government of Maharashtra to develop a tourism centre at Nanded where Sri Guru Gobind Singhjee laid down his life;
 - (b) if so, the details thereof; and
- (c) the time by which this schemes is likely to be approved?

(b) and (c). Do not arise.

[Translation]

Vacant Posts of SCs/STs

7449. SHRI CHHABIRAM ARGAL: Will the Minister of FINANCE be pleased to state:

- (a) the number of employees working in his Ministry category-wise and the percentage of SC/ST employees among them:
- (b) the number of posts reserved for SCs/STs lying vacant category-wise; and since when:
- (c) the number of posts filled during the last three years, category-wise;
- (d) whether Government propose to fill these posts by carrying them forward; and
 - (e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (e). Information is being collected and will be laid on the Table of the House as soon as possible.

[English]

Setting up of AIR Stations in Seventh Plan in Orissa

7450. SHRI GOPI NATH GAJAPATHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Radio Stations set up by the Government in Seventh Plan in Orissa;

- (b) the name of the places where those Radio stations have been set up;
- (c) whether Government have a proposal to set up some new Radio stations in Orissa during the Eighth Plan; and
- (d) if so, the names of the places identified for the location of those Radio Stations in Orissa?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Local Radio Station at Keonjhar was commissioned on 28.11.1988. This was a Sixth Plan Scheme.

(c) and (d). Further expansion of radio services in the State of Orissa will be considered once the financial allocation and the physical target of the Eighth Five Year Plan are finalised.

[Translation]

Mineral Deposits in Madhya Pradesh

7451. SHRI RAGHAVJI: DR. LAXMINARAYAN PAN-DEYA:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government are aware that lime stone, dolomite and bauxite deposits are available in abundance in Madhya Pradesh:
- (b) whether prior approval of Union Government is required to be obtained for issuing letters of intent and awarding of mining lease in respect of these minerals;
 - (c) if so, the reasons therefor;